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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 8753/2023 and CM APPL. Nos. 33035/2023 & 42215/2023

HIMANSHU SHEKHAR SHARMA & ORS. Petitioners

Through: Mr.Santosh Kumar, Advocate

versus

UNION OF INDIA & ANR. Respondents

Through: Mr.Chetan Sharma, ASG with

Ms.Richa Kapoor, Advocate for R-2 Mr.Tarveen Singh Nanda, Advocate for UOI and Mr.Kirtiman Singh,

CGSC for R-1 and 4

CORAM:

HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

ORDER 28.08.2023

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List before the Registrar on 7th December, 2023 for completion of pleadings.

CHANDRA DHARI SINGH, J

AUGUST 28, 2023 SV/RYP

Click here to check corrigendum, if any